

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4230
ANSWERED ON:29.08.2011
WATER FLOW IN RIVERS AND NULLAHS
Yadav Shri Madhusudan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to enact a law to ensure minimum water flow in rivers and nullahs in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The Central Government has constituted Water Quality Assessment Authority (WQAA) under the Environment (Protection) Act, 1986. A Working Group was set up by the WQAA to advise on the issues relating to minimum flows in rivers to conserve the ecosystem. The working group has submitted the draft report on minimum flows incorporating water quality aspects. The report has been referred to a Sub-Committee for review and interaction /consultation with the State Governments.